

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4808  
ANSWERED ON:07.08.2009  
DEVELOPMENT OF HOLI CITIES  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Union Government allocates funds for the development of holy cities in the country including Shirdi of Maharashtra, to have access and facilities of international standards;
- (b) if so, the details of thereof, State-wise;
- (c) whether the Union Government has received any proposal from Shri Saibaba Trust Management, Shirdi or from the Government of Maharashtra in this regard;
- (d) if so, the details thereof and the time by which the said proposal is likely to be cleared; and
- (e) if not, the steps taken / being taken by the Union Government to develop such holy cities including Shirdi?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)&(b): Under sub-mission-I of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), 35 cities with population of over 1 million are included as Mission cities. In addition, 30 cities are included being capital cities as well as cities having religious/historic and touristic importance. Shirdi is not included in the list of Mission cities. The list of cities included is at Annexure-I. The original allocation of funds under Urban Infrastructure & Governance (UIG) component of JNNURM for 7 years Mission period was not made city-wise but State-wise and is at Annexure II. In 2008-09, an additional amount of Rs.100 crore for all Million Plus Cities and State Capitals and Rs.50.00 crore for other cities was allocated under UIG component of JNNURM.

(c)to(e): Yes, Madam. Government of Maharashtra has requested inter-alia to include Shirdi Urban Agglomeration in the list of the Mission cities for support under JNNURM keeping in view the need to prepare infrastructure for centenary celebrations of Baba's Samadhi and in case, it is not possible to include Shirdi under the JNNURM, it may be considered under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) and Integrated Housing Slum Development Programme (IHSDP) and adequate funds may be allocated for development of Shirdi. The city of Shirdi of Maharashtra has already been covered under UIDSSMT and one sewerage project has been approved for Rs.2426.00 lakh and Additional Central Assistance (ACA) amounting to Rs.1006.79 lakh has been released to the State Government.